FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR SHRIVALLABH IMP-POWERS LTD

DATE OF COMEMNCEMENT OF CIRP 07/03/24

LIST OF CREDITORS AS ON 12/06/24

SN	NAME OF AUTHORISED REPRESENTATIVE IF ANY	NAME OF WORKMAN	RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
			DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	RELATED PARTY	VOTING % IF APPLICABLE					
0				0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	